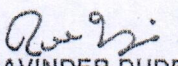


No. 61 /D-2/Gaz.IA/DHC/2022  
Dated, the 13<sup>th</sup> December, 2022

**NOTIFICATION**

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Judges of this Court have been pleased to appoint Mr. Rakesh Kumar-I, member of Delhi Higher Judicial Service, as Sessions Judge within the limits of East Sessions division of Delhi and Mr. Praveen Kumar, member of Delhi Higher Judicial Service, as Sessions Judge within the limits of North East Sessions division of Delhi with effect from the date they take over as Principal District Judge, East District, Karkardooma, Delhi and Principal District Judge, North-East District, Karkardooma, Delhi respectively.

BY ORDER OF THE COURT

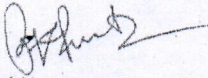
  
(RAVINDER DUDEJA)  
REGISTRAR GENERAL

7174-7207  
Endst. No. /D-2/Gaz.IA/DHC/2022

Dated, the 13<sup>th</sup>, December, 2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (Computer), DHC, with request to display this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

  
(Raj Kumar Rawal)  
Joint Registrar (Gaz.-1A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 92966 - 92978 Power/Gaz/2022

Dated 14 DEC 2022

**Sub:-Notification**

Copy forwarded for information & necessary action to :

1. The Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Branch, CMM Office (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
2. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.



(KAVERI BAWEJA)  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
For Principal District & Sessions Judge (Hqs)  
Delhi

No. 62 ID-2/Gaz. IA/DHC/2022

Dated, the 13<sup>th</sup> December, 2022

**CORRIGENDUM**

In partial modification of this Court's Notification No. 61/D-2/Gaz. IA/DHC/2022 dated 13.12.2022, the name of Mr. Rakesh Kumar-1 may be read as Mr. Ramesh Kumar-1, member of Delhi Higher Judicial Service.

BY ORDER OF THE COURT

Sd-  
(RAVINDER DUDEJA)  
REGISTRAR GENERAL

13<sup>th</sup>,  
Dated, the , December, 2022

7209-7242  
Endst. No.

ID-2/Gaz. IA/DHC/2022

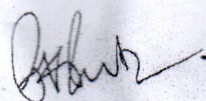
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5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
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12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
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24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (Computer), DHC, with request to display this order on the website of Delhi High Court.

Jud. Board.

P. DBS J (H.C.)  
13/12/22

26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
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32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

  
(Raj Kumar Rawat)  
Joint Registrar (Gaz.-1A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) ; DELHI

No. 92979-92991 Power/Gaz/2022

Dated 14 FEB 2022

**Sub:-Corrigendum.**

Copy forwarded for information & necessary action to:

1. The Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Branch, CMM Office (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
2. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.

*KA*  
*14/2/22*

(KAVERI BAWEJA)  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch - Central  
For Principal District & Sessions Judge (Hqs)  
Delhi

*22*  
*23/1-18-*